

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.423  
TO BE ANSWERED ON 04.02.2025**

**DEADDICTION PROGRAMMES**

**†423. SHRI HANUMAN BENIWAL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the steps being taken specially to reduce the demand for drugs;
- (b) the share of funds allocated by Union and State Governments utilised properly for deaddiction and rehabilitation programmes in Rajasthan;
- (c) whether the budget earmarked for deaddiction programmes is being disbursed properly in Rajasthan and whether there are any irregularities or corruption in it;
- (d) whether the beneficiaries of de-addiction programmes are receiving any substantial assistance in rehabilitation process; and
- (e) the corrective measures taken by the Government of Rajasthan in laws and policies against drug addiction and whether these policies are being implemented effectively?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B.L.VERMA)**

(a): The Department of Social justice and Empowerment is implementing National Action Plan for Drug Demand Reduction (NAPDDR), centrally sponsored scheme for drug demand reduction. The details of activities undertaken under the scheme are at Annexure.

(b) to (d): The Department provided financial assistance of Rs.9.91 Crore to Grant-in-Aid organisations of Rajasthan in Financial Year 2023-24 under NAPDDR scheme for de-addiction and rehabilitation programmes. Government of Rajasthan has informed that in the budget speech for the financial year 2024-25, a budget of Rs.10 crore has been kept for establishment of de-addiction centres in 10 districts.

The Department funds are being released to Non-Governmental Organizations (NGOs) operating 17 Integrated Rehabilitation Centres for Addicts (IRCAs), 4 Community based peer Led intervention (CPLI) for early Drug Use Prevention among Adolescents, 7 Outreach and Drop In Centres (ODIC) and 7 District De-Addiction Centres (DDACs). Treatment, rehabilitation & counselling facilities are provided to the substance users free of cost including free food and accommodation. Funds are released to the NGOs subject to positive

inspection reports conducted by this Department. Corrective actions are taken whenever shortcomings are found in functioning of these Centres.

(e): As per information received from Government of Rajasthan, The Rajasthan Narcotics Centre Rules 2020 have been notified for the establishment, operation, and regulation of de-addiction centres operating in the State. According to Rule 06 of the said Rules, no de-addiction centre will be allowed to operate in Rajasthan until the institution has obtained a license from the licensing authority.

Under the said Rules, 86 Non-Governmental Organizations have been issued licenses till date.

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**Annexure as referred to in reply to point (a) of Lok Sabha Unstarred Question No. 423 on "De-addiction Programmes" for 04.02.2025**

The Department of Social Justice & Empowerment (DoSJE) is the nodal Department for drug demand reduction in the country. To tackle the issue of substance use, this Department is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme under which financial assistance is provided to:

- i. State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
- ii 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs)'; and
- iii Government Hospitals for Addiction Treatment Facilities (ATFs)

2. Following activities have been undertaken under NAPDDR scheme:

- i. Currently, the Department of Social Justice & Empowerment is providing financial assistance to 350 IRCA, 46 CPLIs, 74 ODICs, 124 DDACs and 125 ATFs. All of these facilities have been geo-tagged for ease of access to those in need.
- ii. A Toll-free Helpline for de-addiction, '14446' is being maintained by the Department of Social Justice & Empowerment for providing primary counselling and immediate referral services to the persons seeking help through his helpline. 4 lakh + calls have been received, so far on the helpline number.
- iii. Nasha Mukh Bharat Abhiyaan (NMBA) was launched on 15th August 2020 by Department of Social Justice & Empowerment in 272 identified most vulnerable districts and now it has been extended to all districts of the country. Nasha Mukh Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools.
- iv. Till now, through the various activities undertaken under NMBA, 14.07+ crore people have been sensitized on substance use including 4.90+ crore youth and 2.93+ crore women. Participation of 4.12+ lakh educational institutions has ensured that the message of the Abhiyaan reaches children and youth of the country.
- v. MoUs have been signed with Spiritual organizations like The Art of Living, Brahma Kumaris, Sant Nirankari Mission, ISKCON, Shri Ram Chandra Mission and All World Gayatri Pariwar to support NMBA and conduct mass awareness activities.
- vi. Awareness is also being spread through official Social Media accounts of the Abhiyaan on Twitter, Facebook & Instagram.
- vii. NMBA Website (<http://nmba.dosje.gov.in>) provides detailed information and insights to the user/viewer about the Abhiyaan, an online discussion forum, NMBA dashboard, e-pledge.
- viii. A mass pledge/oath on NMBA was conducted on 12th August, 2024 and a total of about 3+ crore people from 2+ lakh institutions participated in the nationwide pledge.

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